

IN THE COURT OF JMFC, Dibrugarh

Case no CR54^M/2019

ORDER

Date 22/12/2021

Today is fixed for Necessary order.


The Complainant is absent without any steps.

The opposite party is present.

On perusal of case record it appears that since 6/3/2021 the complainant has been absent without any steps. Today, also the complainant remained absent without any steps. From the above, as such it appears that complainant is not interested in proceeding with the case.

As such, the case filed by complainant stands dismissed for non-prosecution.

Given under my hand and seal of this Court on this **22th day of December 2021** at Dibrugarh.


Judicial ~~Magistrate~~ Magistrate 1st Class
Dibrugarh